

# LOK SABHA DEBATES

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## LOK SABHA

Thursday, November 4, 1976/Kartika  
13, 1898 (Saka)

The Lok Sabha met at Even of the  
Clock

[MR. SPEAKER in the Chair]

### PAPERS LAID ON THE TABLE

#### NOTIFICATIONS UNDER TAMIL NADU CHIT FUNDS ACT, 1961 WITH STATE- MENTS FOR DELAY

THE DEPUTY MINISTER IN THE  
MINISTRY OF FINANCE (SHRI-  
MATI SUSHILA ROHATGI): On  
behalf of Shri Pranab Kumar  
Mukherjee,

I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 63 of the Tamil Nadu Chit Funds Act, 1961 read with clause (c) (iv) of the Proclamation dated the 31st January, 1976 issued by the President in relation to the State of Tamil Nadu:—
  - (i) G.O. Ms 564 published in Tamil Nadu Government Gazette dated the 4th December, 1974.
  - (ii) G.O. Ms 490 published in Tamil Nadu Government Gazette dated the 14th May, 1975.
  - (iii) G.O. Ms. 734 published in Tamil Nadu Government Gazette dated the 13th June, 1975 making certain amendments to the Tamil Nadu Chit Funds Rules, 1964.

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(iv) G.O. Ms 1163 published in Tamil Nadu Government Gazette dated the 8th September, 1976 making certain amendment to the Tamil Nadu Chit Funds Rules, 1964.

- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the Notifications mentioned at (i) to (iii) above.  
[Placed in Library. See No. LT-11498/76].

#### NOTIFICATIONS UNDER TAMIL NADU BUILDINGS (LEASE AND RENT CONTROL) ACT, 1960 WITH STATEMENTS FOR DELAY AND NOT LAYING IN HINDI

THE MINISTER OF STATE IN THE  
MINISTRY OF WORKS AND HOUS-  
ING (SHRI H. K. L. BHAGAT): I  
beg to lay on the Table—

- (1) A copy each of the following Notifications under sub-section (5) of section 34 of the Tamil Nadu Buildings (Lease and Rent Control) Act, 1960 read with clause (c) (iv) of the Proclamation dated the 31st January, 1976 issued by the President in relation to the State of Tamil Nadu:—
  - (i) G.O. Ms 729 published in Tamil Nadu Government Gazette dated the 30th March, 1976 making certain amendments to the Tamil Nadu Buildings (Lease and Rent Control) Rules, 1974.
  - (ii) G.O.R. No. 1700 published in Tamil Nadu Government Gazette dated the 28th April 1976 making certain amendment to the Tamil Nadu Buildings (Lease and Rent Control) Rules, 1974.